

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

CP-121/99 in
OA-2688/97

New Delhi this the 7th day of July, 1999.

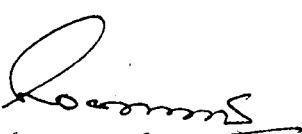
Hon'ble Mr. Justice V. Rajagopala Reddy, Vice-Chairman(J)
Hon'ble Mr. S.P. Biswas, Member(A)

1. Sh. Lakshmi Chand,
S/o Sh. Ram Chander Sharma.
2. Sh. Mahabir Singh-I,
S/o Sh. Balwant Singh.
3. Sh. Joginder Singh,
S/o Sh. Desa Singh.
(All are working as Head Watchmen in the
office of the G.M., Delhi Milk Scheme,
West Patel Nagar, New Delhi) ... Petitioners
(through Sh. V.P. Sharma, advocate)
versus

Sh. Rajinder Chauhan,
The General Manager,
Delhi Milk Scheme,
Govt. of India,
West Patel Nagar,
New Delhi. ... Respondent

ORDER(ORAL)
Hon'ble Mr. Justice V. Rajagopala Reddy, Vice-Chairman(J)

The learned counsel for petitioners submits
that he wants to withdraw the Contempt Petition. The
Contempt Petition is, therefore, dismissed as withdrawn.


(S.P. Biswas)
Member(A)


(V. Rajagopala Reddy)
Vice-Chairman(J)

/vv/